



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,5th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1456/2022 B/O	JIARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
2	Bail Appln./1526/2022 B/O	WAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1604/2022 B/O	JYOTI KUMAR SAIKIA Versus THE STATE OF ASSAM	MR. K K HANDIQUÉ	PP, ASSAM
4	Bail Appln./1606/2022 B/O	JOHAN KUMAR PEGU Versus THE STATE OF ASSAM	MR. K K HANDIQUÉ	PP, ASSAM
5	Bail Appln./1610/2022 B/O	BIKRAM ADITYA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
6	Bail Appln./1611/2022 B/O	BIKRAM ADITYA BORA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA	PP, ASSAM
7	Bail Appln./1612/2022 B/O	RAMESH SARKAR Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
8	Bail Appln./1613/2022 B/O	SOLEMAN KHURSHID Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
9	Bail Appln./1614/2022 B/O	ABUL KHAIR ILIAS NOSHIM AHMED Versus THE STATE OF ASSAM	MR. A M BORA MR. R BARTHAKUR	PP, ASSAM
10	Bail Appln./1615/2022 B/O	RAFTAN AHMED @ BABLI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
11	Bail Appln./1616/2022 B/O	AMIR HAMJA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
12	Bail Appln./1618/2022 B/O	RAJU ALI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
13	Bail Appln./1619/2022 B/O	MD. MOKSHED ALI Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM

14	Bail Appln./1620/2022 B/O	MD. SAHALAM @ SAHA ALOM Versus THE STATE OF ASSAM	MR J ISLAM MR R ISLAM	PP, ASSAM
MOTION				
15	CrI.Pet./639/2022 B/O	SONA MIYA Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED A SARKAR	PP, ASSAM
16	CrI.Pet./654/2022 B/O	SHUBHRAJYOTI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOSWAMI R SARMAH MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM
17	AB/1871/2022 B/O	MIHIR CHETIA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
18	AB/1882/2022 B/O	SUKUR ALI Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED MR A. ALI MS R P AHMED	PP, ASSAM
19	AB/1883/2022 B/O	BIPUL MAZUMDAR @ BIPLAB MAZUMDAR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
20	AB/1884/2022 B/O	NAJIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
21	AB/1885/2022 B/O	DANIEL TIRKEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL	PP, ASSAM
22	AB/1886/2022 B/O	NAYAN BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI	PP, ASSAM
23	AB/1887/2022 B/O	ANWER HUSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM
24	AB/1888/2022 B/O	NIDAN ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
25	AB/1889/2022 B/O	RAFIQUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MR M RANA	PP, ASSAM
26	WP(C)/4404/2022 FIXED	SANJIT DEBNATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/1972/2022 in WP(C)/4404/2022	NIKHIL DEBNATH AND ANR. Versus SANJIT DEBNATH AND 8 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	SC. CO. OP. MR. S CHOUHAN
27	WP(C)/4435/2022 B/O	MINARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, P AND R.D. GA, ASSAM
28	WP(C)/4500/2022 B/O	JOHN MILLIK Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
29	WP(C)/4503/2022 FIXED	PRAHLAD BARUA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
30	WP(C)/4506/2022 B/O	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM MS. S RASUL	SC, ELEM. EDU GA, ASSAM

31	WP(C)/4538/2022 CAVT. NO.07332/022, B/O ON 30.6.2022, WITH CAVT./733/2022	MANAGEMENT OF UCO BANK Versus UNION OF INDIA AND 2 ORS.	Mukesh Sharma	MR S CHAKRABORTY ASSTT.S.G.I. FOR CAVEATOR
32	WP(C)/4543/2022 B/O	JONAH TERANG Versus THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C SC, GMC
33	WP(C)/4546/2022 B/O	MOHIT PODDAR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	SC, WPT AND BC
34	WP(C)/4547/2022 B/O	LANDAN BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. B K DAS	GA, ASSAM SC, IRRIGATION
35	WP(C)/4548/2022 B/O	SHRACHI VIRAT AN I.S DEALER OF BTLEPC LTD. (AGRO) AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N C DAS MR. S K SINGHA MR G PATHAK	SC, OIL
36	WP(C)/4549/2022 B/O	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	

ORDER (IMPLEADMENT OF PARTY)

37	I.A.(Civil)/1960/2022 B/O in WP(C)/4181/2022 WITH WP(C)/4181/2022	UJJWAL GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	GA, ASSAM SC, NCHAC SC, REVENUE
		UJJWAL GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	GA, ASSAM SC, REVENUE

BAIL HEARING (BA)

38	Bail Appln./1465/2022	MD. MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
39	Bail Appln./1475/2022	JATIN HAZARIKA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
40	Bail Appln./1496/2022 B/O	JUBBAR ALI SEIKH @ ABDUL JUBBAR Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
41	Bail Appln./1542/2022	SHAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. S K ROY	PP, ASSAM

BAIL HEARING

42	AB/742/2021 FIXED, WITH Bail Appln./608/2021 (D/O)	MINARA BEGOM @ MINA BEGUM Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. T DEURI PP, ASSAM
43	AB/909/2022 FIXED	MANTU DEKA Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
44	AB/920/2022 FIXED	ROHUL AMIN AND 6 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK MR. A AHMED MR. I U CHOWDHURY	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN PP, ASSAM

ORDERS

45	I.A.(CrI.)/335/2022 B/O, WITH AB/1504/2022 (D/O) in AB/1504/2022	NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 05/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/139/2022 B/O	MANOJ DEV CHOUDHURY @ MANOJ KR CHOUDHURY Versus MANIKA CHOUDHURY HUSSAIN	MR. S A AHMED MISS M GOGOI MR F A AHMED	
2	Bail Appln./1458/2022 B/O	SMTI NORJAHAN BEGUM Versus THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
MOTION (BA)				
3	Bail Appln./1575/2022 B/O	DIPALI KALITA Versus THE STATE OF ASSAM	MR M DEY MR J MAHANTA MS R ALI	PP, ASSAM
4	Bail Appln./1579/2022 B/O	MUKUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
5	Bail Appln./1583/2022 FIXED	MINHAZUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Bail Appln./1590/2022 B/O	ABDUL KADER Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. A GONI BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
7	Bail Appln./1592/2022 B/O	AKARAMAUL ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK MR. D MEDHI	PP, ASSAM
8	Bail Appln./1595/2022 B/O	GUNARAM SAIKIA Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MS. M DEV S RABHA	PP, ASSAM
9	Bail Appln./1600/2022 B/O	JIABUR RAHMAN @ JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	PP, ASSAM
10	Bail Appln./1602/2022 B/O	RAHUL ALI Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
11	Bail Appln./1605/2022 B/O	ABHIJIT GOGOI Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM

12	Bail Appln./1608/2022 B/O	RUPAM GOGOI Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
13	Bail Appln./1617/2022 B/O	AJEDA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
MOTION				
14	CRP/74/2022 B/O	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
15	CrI.Pet./630/2022 B/O	HASEN ALI @ HSAN ALI Versus THE STATE OF ASSAM AND ANR	MR. R ISLAM	PP, ASSAM
16	CrI.Pet./635/2022 B/O	RIYA SANGMA @ GLORIA SANGMA @ LUDIA AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
17	CrI.Pet./636/2022 B/O	JYOTIKA DAS AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MR. V A CHOWDHURY	PP, ASSAM
18	AB/1705/2022	DHRUBAJIT KHATANIAR Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
19	AB/1832/2022 B/O	CHANDAN YADAV Versus THE STATE OF ASSAM	MR. JUNM LASKAR	PP, ASSAM
20	AB/1842/2022 B/O	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
21	AB/1860/2022 FIXED	MD. IMTIYAZ ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
22	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
23	AB/1868/2022 B/O	JYOTI THAKURIA Versus THE STATE OF ASSAM	MR R S CHAUHAN	PP, ASSAM
24	AB/1890/2022 B/O	ABDUL BAREK Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	PP, ASSAM
25	WP(C)/4550/2022 B/O	HIMANGSHU BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MS. D PARBIN MS S DAS DILME R.M. MOMIN	ASSTT.S.G.I.
ADMISSION				
26	WP(C)/5271/2020 B/O	DEBOBRAT BORUAH AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A CHOWDHURY MS. B CHOWDHURY	GA, ASSAM MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI (R-4) MR D DEKA SC, TRANSPORT
27	CrI.Pet./301/2022 B/O, WITH LCR	SUKKUR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MS. R CHOUDHURY (r-2) MR N RAHMAN (r-2) MS F N ZAMAN (r-2) PP, ASSAM
BAIL HEARING (BA)				
28	Bail Appln./1148/2022 FIXED	BUDHESWAR SAIKIA Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM

29	WITH AB/1610/2022	AMAR BARUAH Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
30	Bail Appln./1274/2022 WITH SCANNED COPY OF LCR AND CASE DIARY	SANJOY DAS @ SANJAY DAS Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
31	Bail Appln./1321/2022	KARISHMA KAYAL Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
32	Bail Appln./1342/2022 B/O	SABUL UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
33	Bail Appln./1347/2022	PRANJAL KALITA AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
34	WITH Bail Appln./1346/2022	PRANJAL KALITA AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
35	Bail Appln./1408/2022 FIXED	MANJUR HUSSAIN @ MD. MANGUR HUSSAIN Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
36	Bail Appln./1411/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
37	Bail Appln./1461/2022 B/O	BHARGAV DOLEY Versus THE STATE OF ASSAM	MR G PEGU MS. S DOLEY	PP, ASSAM
38	Bail Appln./1468/2022	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MS E NATH	PP, ASSAM
39	Bail Appln./1485/2022	AYNAL HOQUE Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
40	Bail Appln./1511/2022	JUNMONI RABHA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	Bail Appln./1522/2022 FIXED	BHUMSWRANG BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/1374/2022 FIXED	NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
43	WITH AB/1375/2022	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
44	WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
45	WITH AB/1802/2022	NAGEN DUTTA Versus THE STATE OF ASSAM	MR P K GOSWAMI MS. A NEOG MR. A SANDILYA MRS. M KAKATI	PP, ASSAM

46	AB/1642/2022 FIXED	BULBUL ALOM CHOUDHURY @ BULBUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
47	AB/1660/2022 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
48	AB/1745/2022 FIXED	NASIR AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MD R ISLAM	PP, ASSAM
49	AB/1800/2022 FIXED	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM

ORDERS

50	I.A.(CrI.)/321/2022 B/O in AB/1637/2022 WITH AB/1637/2022	PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MS S DAS	
		PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A BHATTACHARYA MR. K MALAKAR MS S DAS	PP, ASSAM
	WITH			
51	AB/1658/2022	ANSUMAN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY R MALAKAR	PP, ASSAM
52	I.A.(Civil)/1969/2022 B/O in WP(C)/6811/2015 WITH WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
		PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM
	WITH			
	I.A.(Civil)/961/2016 in WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022